

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.03.2025

ORDER NO. 60 of 2025

Hon'ble President is pleased to partially modify the roster order no. 46 of 2025 for **CESTAT, Allahabad** from **10.03.2025** to **13.03.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 10.03.2025 to 13.03.2025	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. The above bench will sit after the hearing of Difference of Opinion matters by Ms. Binu Tamta, Hon'ble Member (Judicial) in E/70849/2018 in the matter of M/s. Turbo Bell Moulds Pvt. Ltd. vs. Commissioner of Customs & Central Tax, Noida is over.
2. In the event of non sitting of the Larger Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

Maya 06/03/25
(Monika devi)
Technical Officer

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Allahabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association, Allahabad /O/o Commissioner (AR), Allahabad /Notice Board/Website/Guard File/Office Copy.

Maya 06/03/25
Technical Officer